

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR.RAJESH KUMAR GOEL

Civil Appeal No(s). 10116-10117/2016

MADHO PRASAD MISHRA (D) TH. LRS

Appellant(s)

VERSUS

MAHABIR PRASAD MISHRA

Respondent(s)

Date : 25-09-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ashok K. Srivastava, AOR

For Respondent(s)

Mr Imtiaz Ahmed, Adv.
Mrs Naghma Imtiaz, Adv.
Mr Ahmed Zargham, Adv.
M/S. Equity Lex Associates, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar